

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00565/2020

DATED THIS THE 17th DAY OF DECEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

Sri D.S.Niranjana
S/o Sanna Hanumanthappa
Aged about 58 years
Working as Senior Section Engineer
South Western Railway
No.455, Charch Colony
Subramany Nagar
Arsikere-573103.

....Applicant

(By Advocate Shri M.R.Achar - through video conference)

Vs.

1. The Union of India
The General Manager
South Western Railway
Hubli Zone
Hubli – 580020.

2. The Divisional Personnel Officer
South Western Railway
Mysuru Division
Mysuru-570020.

.....Respondents

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

The present Original Application has been filed by the applicant under Section 19 of the Administrative Tribunals Act, 1985 making therein a prayer for issuance of a direction to respondents to post him as Senior Section (P.Way) Engineer in existing post and if need be, modify the existing orders.

2. At the very outset, Shri M.R.Achar, learned counsel representing the applicant submitted that before filing the present Original Application, the applicant had submitted a representation dated 19.06.2020 which was followed by subsequent representations dated 22.06.2020 & 29.06.2020. However, the respondents have failed to take any decision over the said representations.
3. Learned counsel further submitted that the applicant will be satisfied if a direction is issued to the respondents to take a decision over his pending representations within a time frame.
4. Keeping in view the aforesated limited prayer made by learned counsel for the applicant, we deem it appropriate to dispose of the present Original Application at the admission stage itself without entering into the merits of the case.
5. Accordingly, the Original Application is disposed of with a direction to General Manager, South Western Railway, Hubli to take a decision over the

applicant's pending representations dated 19.06.2020, 22.06.2020 & 29.06.2020 (Annexures-A9, A10 & A11 respectively) and pass a reasoned and speaking order in accordance with law. Before taking such a decision, the applicant shall also be afforded an opportunity of hearing. The whole exercise shall be undertaken within a period of two(2) months from the date of receipt of a certified copy of this order.

6. The OA stands disposed of in the above terms. However, there shall be no orders so as to costs.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ps/